

Annual.
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Sept. Oct 1936 missing
REGISTERED No. P-390

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C. G. v. K. 36
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The Orissa Gazette

EXTRAORDINARY

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CUTTACK, MONDAY, NOVEMBER 2, 1936.

HOME DEPARTMENT.

(REFORMS)

NOTIFICATION.

Puri, the 2nd November 1936.

No. 2847—C.5/36-Ref. P.—With reference to notification no. F.216/35—G. & G., dated the 31st October, 1936, issued by the Government of India in the Legislative Department, and in pursuance of sub-rule (2) of Rule 11 of the Council of State Electoral Rules, the Governor of Orissa is pleased, in respect of the Orissa (Non-Muhammadan) Constituency of the Council of State, to appoint, for the nomination of candidates, the scrutiny of nomination papers and for the taking of the poll, the dates, as specified below :—

Nomination	10th November 1936.
Scrutiny	11th November 1936.
Poll	17th December 1936.

By order of the Governor

S. N. MOZUMDAR,

Deputy Secretary to Government.